Name of the corporate debtor:	Kalisma Steel Private Limited
Date of commencement of liquidation:	9th March 2021
List of stakeholders as on:	31st August 2022

List of operational creditors (Government Dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1		The Joint Commisssioner of Income tax (OSD)	Central Government	29-09-2021	1,25,43,42,900	1,68,63,203	Unsecured	-	-	6.12	-	-	1,23,74,79,697	0	Note 1
2		Employees Provident Fund Organization	-	07-10-2021	9,48,90,730	1,37,16,235	Unsecured	-	-	4.98		-	8,11,74,495	-	Note 2
3		Commissioner of Customs	DEEC Monitoring Cell	08-07-2021	21,48,14,464	21,48,14,464	Unsecured	-	-	77.98	-	-	-	-	
4		Deputy Commissioner of Commercial Taxes, Bangalore Karnataka		04-09-2021	3,52,304	3,52,304	Unsecured	-	-	0.13	-	-	-	-	
5		Office of the Commissioner of Central GST Thane Rural		13-11-2021	2,97,36,118	2,97,36,118	Unsecured	-	-	10.79		-	-	-	
					1,59,41,36,516	27,54,82,324				100.00	-	-	1,31,86,54,192	-	

Notes:

1 The claim amount of RS 1,25,43,42,900 of the Income Tax Department is without any supporting documents/calculation.So, detailed working is awaited from income tax department and the amount is disclosed as under verificaiton

2 The claim amount of RS 9,48,90,730/- based on the exparte Order is computed in an arbitrary manner and is not backed by any supporting documents. The employees of the establishment have individually lodged claims during CIRP and subsquently during the
Liquidation process based on which sum of RS 77,65,197 is payable towards dues of Provident Fund to the employees of the establishment. Moreover the audited financials for the FY 2018-19 shows a sum of RS 1,37,16,235 is payable towards PF dues.
Hence RS 1,37,16,235 is accepted towards PF claims of employees